

Sl. No. 7

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP No. 9/244(a)/AMR/2023		244(a) of the Companies Act, 2013	Pinnamaneni Srilatha Vs. Amulya Enterprises Private Limited & Ors.

ORDER

Present: Mr. Hemanth Reddy, Proxy Counsel for the Petitioner

Mr. Rekhala Prabhakar, Ld. Counsel for R1 to R4 and R7.

Mr. Anil Mukharjee, Ld. Counsel for R5 & R6.

Vakalat on behalf of R5 & R6 filed. Counters for R1 to R7 not filed. For filing Counters of R1 to R7, list the matter on 12.09.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)